

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3879
ANSWERED ON:13.12.2001
INVESTIGATION BY CBI
ARUN KUMAR

Will the Minister of RAILWAYS be pleased to state:

- (a) the total number of cases under investigation and registered during the last three years by the Central Bureau of Investigation (CBI) in which top brass/chief executives of public sector undertakings are involved;
- (b) whether CBI has received any complaint against Container Corporation of India (CONCOR);
- (c) if so, whether it is a fact that alleged CONCOR Executives are evading investigation by CBI;
- (d) if so, the reasons therefor; and
- (e) if not, the details/results of cases being investigated?

Answer

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINIST
RAILWAYS (SHRI O. RAJAGOPAL)

(a) Year : 1999 2000 2001 (Upto 4.10.2001)

No. of cases registered : 11 10 12

(b) Yes, Sir.

(c) No, Sir.

(d) Does not arise.

(e) CBI has registered two complaints against Container Corporation of India on the allegations of indulging in corrupt practices by way of allowing illegal finance to the contractors for purchasing Reach Stackers and showing undue official favour to one firm. Allegations contained in both the complaints could not be substantiated during verification. Recently copy of one complaint out of earlier two investigated complaints has again been received, leveling similar allegations, which is being looked into by CBI.